

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No. 39-A/2016,39-B/2016 ,39-C/2016 ,39-D/2016 with TP No. 39/397-398/NCLT/AHM/2016

(New)

C.A. No. 136/2013, C.A. No.170/2013, C.A. No. 240/2013, C.A. No. 269/2013 with C.P.No. 43/397-398/CLB/MB/2013 (Old)

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2021**

Name of the Company:

Kirshna Gopal Mor & Ors.

V/s.

Siddharth Polytex Pvt. Ltd. & Ors.

Section:

397-398 of the Companies Act

ORDER

Learned PCS Mr. Dhiren Dave appeared for Petitioner.

Due to technical snag, the matter is adjourned.

Matter to appear for further consideration on 30.06.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 7th day of June, 2021

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**